(iii) 25% central subsidy is provided under the Macro Management scheme to the State Government for various programmes in the horticulture sector including development of Fruits, Vegetables, Commercial Floriculture, Mushroom, Spices, Cashew, Cocoa and Medicinal and Aromatic Plants.

## Legislation on cow slaughter

- †495. SHRI KRIPAL PARMAR: Will the Minister of AGRICULTURE be pleased to refer to answer to Unstarred Question 585, given in the Rajya Sabha on the 25th July, 2003 and state:
- (a) by when the Central legislation which is being contemplated to be enacted by Government to ban the cow slaughter, keeping in view the deep respect and feelings of the people of this country towards cow, would be introduced; and
  - (b) the reason for delay in introducing the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA): (a) Most States in the country have legislation banning cow slaughter as it is *a* State subject.

(b) Does not arise in view of (a) above.

## **Foodgrains production**

- 496. SHRI MATILAL SARKAR: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether the rate of growth in the production of foodgrains is progressing continously during the last three years, if so, the details thereof:
- (b) the status of production of foodgrains during the last three years, year-wise;
- (c) what steps Government are contemplating to take in order to give enough remunerative prices for the foodgrains during procurement; and

<sup>†</sup>Original notice of the question was received in Hindi.